

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
COOKPAD INDIA TECHNOLOGIES PRIVATE LIMITED**

1.	Name of Corporate Person	Cookpad India Technologies Private Limited
2.	Date of Incorporation of Corporate Person	28/01/2013
3.	Authority Under which Corporate Person Is Incorporated/ Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72200KA2013FTC067656
5.	Address of the Registered office and Principal office (If any) of Corporate Person	WeWork Galaxy, 43, Residency Road, Shanthala Nagar, AshokNagar, Bangalore, Bangalore, Karnataka, India, 560025
6.	Liquidation Commencement Date of Corporate Person	21/12/2023
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Syam Prabhada 414, 9th Main Road, HRBR Layout 1st Block, HRBR Layout, Kalyan Nagar, Bangalore, Karnataka, 560043 citplliquidator@gmail.com Contact : +91 9886912155 IP Registration no: IBBI/IPA-001/IP-P02628/2021-22/14039
8.	Last date for submission of claims	20/01/2024

Notice is hereby given that the Cookpad India Technologies Private Limited has commenced voluntary liquidation on 21/12/2023.

The stakeholders of Cookpad India Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 20/01/2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Mr. Syam Prabhada

Date: 06/01/2024

Place: Bangalore

